

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 &
IA NO. 111 OF 2014 AND
APPEAL NO. 120 OF 2014

Dated : 16th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. S.K. Tripathi for MPPGCL

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma
Mr. Rajiv Srivastava for R-2

Mr. G. Umapathy
Mr. Dilip Singh
Mr. Aditya Singh for MPPMCL/R.5

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. G. Umapathy
Ms. R. Mekhala
Mr. Aditya Singh

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-2 & 3

Ms. Garima Srivastava
Ms. Gargi Srivastava
for Mr. Rajiv Srivastava for R-2

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-5

ORDER

List the matter for hearing on Top of the Board on **17.07.2018**, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr